

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.09.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 231 of 2020	Quippo Energy Ltd. Vs. Soundararaja Mills Ltd.	Amit Kumar Mishra	Mayilsamy. K

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 132 of 2020	Biplabankur Roychowdhury & Anr. Vs. Pralayankur Roychowdhuruy & Ors.	Aseem Chaturvedi	
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1406 of 2019	A.Balakrishana Vs. Kotak Mahindra Bank Ltd. & Anr.	Gautam Singh	Kesar Dass Rahul Menderatta- R1
4.	Comp. App (AT) No. 123 of 2020	Ratnankur Roychowdhury & Anr. Vs. Prayankur Roychowdhury & Ors.	Ashutosh Gupta	

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- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**